

234  
241

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS  
HAZARI COURTS : DELHI

No. 19501 /JOTP/Gaz/PDJ West/2023

Dated Delhi the 01/7/23

To

The Director (Academics)  
Delhi Judicial Academy,  
Sector-14, Dwarka, New Delhi

Sub : Court attachment of Newly Recruited Officers of the Delhi Higher Judicial Service (DHJS)  
from the Bar on completion of Foundation Course.

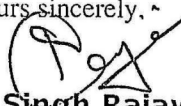
Ref : Letter No DJA/Trg/FC/Batch-XIV (DHJS)/1665/2023/2616 dated 05.06.2023.

Madam,

With reference to letter No. DJA/Trg./FC/Batch-XIV(DHJS)/1665/2023/2616 dated 05.06.2023 on the above noted subject, this is to inform that since Ms. Shivali Sharma, ASJ-03, West District, Tis hazari Court, Delhi is on leave today i.e. 01.07.2023, therefore, the following Trainee Officer is hereby attached with the Mentor Judicial Officer for practical training as mentioned below:-

S. No.	Name of the Trainee Officer	Name & Designation of the Mentor Judicial Officer for 01.07.2023.
1.	Sh. Mayank Garg	Sh. Hem Raj, Addl. Sessions Judge-08

Yours sincerely, ~


  
(Pawan Singh Rajawat)  
Link Officer Incharge (Judicial Branch), West  
Additional District Judge-08

19501-19506  
No. 19501 /JOTP/Gaz./2023

Dated, Delhi the 01/7/23

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Branch In-charge, care-Taking Branch, Tis Hazari Court, Delhi.
3. The P.S. to the Principal District & Sessions Judge (West), Delhi.
4. The Website Committee, Tis Hazari Court, Delhi.

  
Link Officer Incharge (Judicial Branch), West  
Additional District Judge-08